

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17377/2017

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

KEDAR MISHRA

Respondent(s)

Date : 13-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Ridhima Singh, Adv.
Mr. Vishwajit Singh, AOR

For Respondent(s)

Mr Bhupendra Kumar Bhardwaj, Adv.
Mr Hemant Kumar, Adv.
Mr. Sumit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Opportunity to the sole respondent to file counter affidavit has already been declined.

Affidavit of valuation has been filed and it has been stated that there is no need for additional court fee.

Statement of case has not been filed and time has expired.

Registry to process the matter for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
13.09.2018